

**GOVERNMENT OF INDIA  
SMALL SCALE INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:564

ANSWERED ON:15.05.2007

ITEMS RESERVED FOR SMALL SCALE INDUSTRIES

Rana Shri Kashi Ram;Singh Deo Smt. Sangeeta Kumari

**Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:**

- (a) whether incidents of violation of the reservation policy in respect of the items reserved for Small Scale Industries by the Multi National Companies (MNCs) has been reported;
- (b) if so, the names of such companies which violated the above policy alongwith the nature of violation committed by them;
- (c) the action taken by the Government in each case against the MNCs during each of the lat three years, company-wise; and
- (d) the outcome of the said action ?

**Answer**

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a)to(d): A statement has been placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS(s)to (d) OF THE LOK SABHA STARRED QUESTION NO. 564 FOR REPLY ON15TH MAY 2007

(a): The Government has initiated action under section 24 of Industries (Development & Regulation )Act 1951 against the Indian subsidiary of one multi-national company

(MNC)found to have violated the policy of reservation exclusive manufacture by Small Scale Industries (SSI).

(b) to (d): The name of the MNC, its address, the item manufactured by it and the file status of the case is annexed.